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No.K-11017/05/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

...

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 10th November, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, read with Article 222 (1A) of the Constitution in its application to Jammu and Kashmir, the President, after consultation with the Governor of Jammu and Kashmir and the Chief Justice of India, is pleased to transfer Shri Justice Alok Aradhe, Judge, Jammu and Kashmir High Court, as a Judge of the Karnataka High Court and to direct him to assume charge of his office in the Karnataka High Court on or before 24th November, 2018.


/10/11/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No.K.11017/05/2018-US.II

Dated 10.11.2018

Copy to:

- 1 Shri Justice Alok Aradhe, Judge, Jammu and Kashmir High Court, Jammu/Srinagar.
- 2 The Secretary to the Governor of Jammu and Kashmir, Jammu/Srinagar.
- 3 The Secretary to the Chief Justice, Jammu and Kashmir High Court, Jammu/Srinagar.
- 4 The Chief Secretary, Government of Jammu and Kashmir, Jammu/Srinagar.
- 5 The Registrar General, Jammu and Kashmir High Court, Jammu/Srinagar.
- 6 The Accountant General, Jammu and Kashmir, Jammu/Srinagar.
- 7 The Secretary to the Governor, Karnataka, Bangalore.
- 8 The Secretary to the Chief Minister, Karnataka, Bangalore.
- 9 The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
- 10 The Chief Secretary, Government of Karnataka, Bangalore.
- 11 The Registrar General, Karnataka High Court, Bangalore.
- 12 The Accountant General, Karnataka, Bangalore.
- 13 The President's Secretariat, (CA.II Section), New Delhi.
- 14 PS to Principal Secretary to the Prime Minister, New Delhi.
- 15 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 16 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
- 17 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(S. Vijay Gopal)

Under Secretary to the Government of India
Tel:23382978